

(23)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-5-18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/605/IB/2018  
NAME OF THE PETITIONER(S) : SHRI ROKADOBA MAHARAJ GINNINGS &  
PRESSING  
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	1) Sandeep Kumar	For Applicant	
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	2) K.VISWESWARAN for ANANT MERATHIA	Counsel for Respondent	
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**ORDER**

Counsels for both the parties present. Counsel for the Corporate Debtor prayed for time for filing a vakalath and reply. At request, time is enlarged with a direction to file a reply and vakalath before the next date of hearing, by giving the copy to the other side. The matter is posted for arguments. Put up on **12.06.2018 at 10.30 AM.**

- sd -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)